

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
	Admitted	9 of IBC	Khetulal Pugalia and Sons (HUF) Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd
CP(IB)/73/9/AMR/2020	Inv.P(IBC)/3/2024 in IA (IBC)/305/2023 in IA (IBC)/183/2022	U/s 60(5) IBC 2016 r/w Rule 11 of NCLT Rules, 2016	Regional PF Commissioner-II, EPFO Vs M Madhusudhana Reddy, Monitoring Agent for M/s. Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd.(RP) and Agrigo Trading Pvt. Ltd rep.by Grandhi Venkata Ramana

ORDER

In the absence of Hon'ble Member Technical, **matter is adjourned to 08.07.2024.**

Sd/

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**